

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3266
ANSWERED ON:25.04.2012
NUCLEAR POWER PLANT AT MITHI VIRDHI
Jardosh Smt. Darshana Vikram

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has taken any action for the rehabilitation of the people affected/displaced by the proposed Chhaya Mithi Virdhi nuclear power project in Gujarat;
- (b) if so, the details thereof;
- (c) whether the Union Government has taken up this matter with the State Government of Gujarat;
- (d) if so, the details thereof; and
- (e) the details of the action taken to ensure safety measures for this proposed nuclear power plant in Gujarat?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

- (a)to(d) The Nuclear power Corporation of India Limited (NPCIL) is closely working with the State government for arriving at a comprehensive rehabilitation package in line with the policies of the Central Government and Gujarat Government.
- (e) The nuclear power plants planned to be set up at Chhaya Mithi Virdi in Gujarat in technical cooperation with a foreign vendor are generation III+ reactors with advanced safety features. The safety of these nuclear power reactors will be comprehensively reviewed by the Atomic Energy Regulatory Board (AERB) and only after its clearance these reactors will be set up.